

and people are coming from far off places and they have to get up as early as 3 A.M. There have been many reports of this? May I know whether the working hours for the factories will be so arranged as to avoid inconvenience to these workers?

SHRI VIDYA CHARAN SHUKLA: That is normally done. Here the main question is about reduction in electric power; in order to see that electricity is properly distributed, the question of peak load, etc. will have to be taken into account so that the factories get the requisite power. The main question here is one of peak capacity of the electricity generating plants, etc. and the working hours of the factories will have to be adjusted according to that, even though I entirely agree with the hon. Member that it causes some hardship to the workers. In the present circumstances, I do not think we can avoid it.

SHRI AMRIT NAHATA: May I know whether the Government while presenting its case to the U.P. Government mentioned it to them that while ordnance factories were being starved of power, the HINDALCO was not subject to any power cut and that too in the name of national requirement?

SHRI VIDYA CHARAN SHUKLA: We are really concerned with our own power supply and we did not go beyond our own requirements as far as this particular question is concerned.

श्री नरसिंह नारायण पांडे : क्या मंत्री महोदय को इस बात की जानकारी है कि यू. पी. गवर्नमेंट कुछ इंडस्ट्रियल इस्टैब्लिशमेंट्स को टैरिफ रेट से कम पर बिजली दे रही है और उस के बाद डिफेंस की फैक्ट्रीज में, जो बड़ी इमजेंट फैक्ट्रीज हैं, पावर कट की जा रही है? क्या इस के बारे में उत्तर प्रदेश से जानकारी मंगवा कर कोई कार्रवाई की जायेगी?

MR. SPEAKER: He has given information; that is all.

Opening of more Sainik Schools

530. **PROF. NARAIN CHAND PARASHAR:**

SHRI ONKAR LAL BERWA:

Will the Minister of DEFENCE be pleased to state:

(a) whether there are any States in the country which do not have any Sainik School;

(b) if so, the names of such States and whether the Governments of these States have approached the Central Government for opening of Sainik Schools in each case; and

(c) if so, the decision of the Central Government on these requests?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) to (c). A Statement is placed on the Table of the House.

STATEMENT

Sainik Schools have been established in each of the States of the Indian Union excepting the States of Himachal Pradesh, Nagaland, Tripura and Meghalaya and the Union Territories. The boys from these States and Union Territories are entitled to admission in Sainik Schools situated near their States. The boys from Himachal Pradesh are admitted to Sainik School, Kapurthala and boys from Meghalaya are admitted to Sainik School Goalpara. The candidates from Nagaland, Tripura and the Union Territories of Arunachal Pradesh and Mizoram are entitled to admission in Sainik School, Imphal.

Recently, a request has been received from the Government of Himachal Pradesh for opening a Sainik School. A committee has been set up by the

State Government for selection of a suitable site for starting a Sainik School. Final decision would be taken on receipt of the report from the State Government regarding the selection of the site.

PROF. NARAIN CHAND PARASHAR: The statement says that the State Government had appointed a committee but that it has not yet submitted its report. But according to a news item the Committee has submitted its report and Surajpur Tira in Hamirpur district has been recommended as a site for the opening of the Sainik School. May I know if there has been any further communication from the State Government?

SHRI VIDYA CHARAN SHUKLA: According to our latest information, I have laid this statement on the Table of the House. But since the hon. Member has brought this matter to our notice, I shall again check up if the report has been received; and if so, we shall take further action on it.

PROF. NARAIN CHAND PARASHAR: Is the Ministry of Defence considering a proposal to appoint a committee to go into the conditions prevailing in the existing Sainik Schools so that the new Sainik Schools which are being opened are given the benefit of this committee's advice regarding recruitment of teachers, etc.

SHRI VIDYA CHARAN SHUKLA: The high level committee which has been appointed is doing the work.

श्री भारद्वाज राय : मैं रक्षा मंत्री, जो से यह जानना चाहता हूँ कि क्या सरकार के विचाराधीन यह विषय भी है कि जो देश के भूतपूर्व नरेश रहे हैं उन के महलों और किलों का इस्तेमाल इन सैनिक स्कूलों को खोलने के लिये किया जाये?

श्री बिष्णा चरण शुक्ल : जहाँ पर हम को कोई अच्छा स्थान न मिले वहाँ पर हम

यह बात सोच सकते हैं। अगर कोई इतने बड़े महल या इतने बड़े स्थान को देना चाहे तो ज्यादातर यह होता है कि जिन महलों की बात माननीय सदस्य कर रहे हैं, उन को खरीदने वाला कोई नहीं होता। अगर हम उन को खरीदें तो बजाय इस कि हम को किसी प्रकार कोई बड़ा फायदा हो, राजाओं और महाराजाओं को ज्यादा फायदा होता है। हम चाहते हैं कि सैनिक स्कूलों के लिये जो बिन्डिंगें बनाई जायें वहाँ पर काम टोक से चल सके।

श्री विभूति मिश्र : बिहार यहाँ की मेकेन्ड लाजेंट स्टेट है और वहाँ की पापुलेशन भी ढाई करोड़ की है लेकिन वहाँ एक भी मिलिटरी स्कूल नहीं है। हमारे डिफेन्स मिनिस्टर बिहार में आते हैं। आप चाहे उस को बिहार में खोलें या पटना में, लेकिन खोलें जरूर। आज वहाँ के लोगों में यह भावना पैदा हो रही है कि बिहार को नेगलेक्ट किया जा रहा है।

रक्षा मंत्री (श्री जगजीवन राम) : बिहार में सैनिक स्कूल है, लेकिन अगर राज्य सरकार मसजे कि एक और स्कूल की जरूरत है, और उन के सौभाग्य में बिहार के मुख्य मंत्री माननीय सदस्य के जिले के ही हैं...

श्री विभूति मिश्र : उन की ससुराल आरा में है।

श्री जगजीवन राम : मैं यह कह रहा था कि अगर राज्य सरकार की तरफ से अनुरोध हो कि एक और सैनिक स्कूल खोलने की आवश्यकता है और उस को चम्पारन में स्थापित किया जाये तो हम उस पर जरूर विचार करेंगे।

SHRI JYOTIRMOY BOSU: Will the hon. Minister kindly tell us as to whether the quantum or value of the diet money that was fixed years ago has been altered?

MR. SPEAKER: The question is regarding opening of a Sainik School and not about the diet money.

SHRI JYOTIRMOY BOSU: I am only wanting to know whether there is any alteration made in the value of the diet money.

MR. SPEAKER: For that you put a separate question. Now, Shri Shankar Dayal Singh. How is it that you are able to get up to put your supplementary on all the questions?

SHRI SHANKAR DAYAL SINGH: I am not getting the chance.

MR. SPEAKER: Since you are interested in putting questions I am now yielding to you. Now, you may please put your question.

श्री शंकर दयाल सिंह : जो स्कूल पहले बन चुके हैं उन के पास भवन नहीं हैं जैसे बिहार का तिनैया सैनिक स्कूल है जिम का भवन पिछले दस साल से नहीं है. क्या सैनिक स्कूल इसी तरह से चलेंगे या उन के भवन बनेंगे ? अगर बनेंगे तो तिनैया सैनिक स्कूल का भवन कब बनेगा । रक्षा मंत्री वहां जा कर खुद इम को देख चुके हैं ।

श्री विद्या चरण शुक्ल : सैनिक स्कूलों के भवन राज्य सरकारें बनाती हैं । मैं उन का ध्यान इम और दिलाऊंगा । माननीय सदस्य ने जो कहा है उसके बारे में हम उन से तकाजा करेंगे । मैं उम्मीद करता हूँ कि उन के प्रभाव से और हम लोगों के तकाजे से यह भवन जल्दी बन जायेगा ।

SHRI NAWAL KISHORE SINHA: Is there any proposal under consideration to increase the number of seats in the existing Sainik Schools in the country? If not, why not?

SHRI VIDYA CHARAN SHUKLA: At present there is no such proposal.

श्री राम रतन शर्मा : पिछले वर्ष माननीय रक्षा मंत्री वादा गये थे, जो उत्तर प्रदेश में हूँ, और वहां पर उन्होंने एक सैनिक स्कूल खोलने की योजना के बारे में आश्वासन दिया था । मैं रक्षा मंत्री महोदय से यह जानना चाहता हूँ कि क्या वह अभी तक उम बात पर दृढ़ हैं और क्या वह वहां स्कूल खोलने की योजना को जल्दी कार्यान्वित करेंगे ।

श्री जगजीवन राम : मैं वहां गया था और लोगों ने कहा था कि वहां एक सैनिक स्कूल होना चाहिए । मैं ने यही जवाब दिया था कि उत्तर प्रदेश में तो एक सैनिक स्कूल है और अगर उत्तर प्रदेश सरकार उस से अधिक की आवश्यकता समझे, तो वह इम बारे में केन्द्रीय सरकार को लिखे । तब उस पर विचार किया जायेगा ।

WRITTEN ANSWERS TO QUESTIONS

E.P.F. outstanding in Gujarat

*523. SHRI ARVIND M. PATEL:
SHRI VEKARIA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a large amount of Employees Provident Fund is outstanding with various industries in Gujarat; and

(b) if so, the steps taken by Government to realise that amount?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) and (b). A statement giving the required information is laid on the Table of the Sabha.